

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 59/RP/2016

IN

Petition No. 87/TT/2015

- Subject:** Review of order dated 18.4.2016 in Petition No. 87/TT/2015 under section 94(1) (f) of the Electricity Act, 2003.
- Date of Hearing:** 24.1.2017
- Coram:** Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner:** Power Grid Corporation of India Limited (PGCIL)
- Respondents:** Rajasthan Rajya Vidyut Prasaran Nigam Limited and 16 others
- Parties present:** Shri Sanjay Sen, Sr. Advocate, PGCIL
Shri Matrugupta Mishra, Advocate for PGCIL
Shri Nimesh Kumar Jha, Advocate for PGCIL
Shri V.P. Rastogi, PGCIL
Shri S.S. Raju, PGCIL
Shri M.M. Mondal, PGCIL
Shri S.K. Venkatesan, PGCIL
Ms. Pratibha Raje Parmar, PGCIL

Record of Proceedings

Learned senior counsel for PGCIL submitted that the time over-run arising out of riots and violence resulting in manhandling of gang members are uncontrollable factors and they are beyond the control of the review petitioner. Learned senior counsel further submitted that these factors were not considered by the Commission in the main petition. He requested to consider the documents in this regard filed alongwith the affidavit dated 22.12.2016.

2. The Commission observed that the documents filed alongwith the affidavits were written by PGCIL to Station Officer, Police Station, Daurala, District Magistrate, Shamli (UP) and Deputy DM, Sardhana, Meerut. However, there is no proof of these letters being served on the addressee. Further, the letters written by Gammon India Ltd. to the petitioner has not been duly date stamped. Learned senior counsel sought one week to



submit necessary proof of service in case of letters written by PGCIL and the necessary documents showing the receipt of the letter written by Gammon India Ltd.

3. The Commission directed that a view will be taken on the admissibility of the review petition after receipt of the information/documents.

By Order of the Commission

sd/-
(T. Rout)
Chief (Legal)

